

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

ORDER

Consequent upon the sudden demise of Sh. Radhey Shyam, Peon, E.C. 90226/33574353 S/o Late Sh. Chottu Ram, expired on 06.10.2022 his name is hereby struck off from the pay scroll of this office with effect from 07.10.2022 (F/N) as per rule 5(2) of CCS (Pension) Rules, 1972.

*Girish Kathpalla*  
11.1.23

(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.),  
TIS HAZARI COURTS, DELHI

No. 333 547 PF/Admn-III/2023

Dated, Delhi the 12 11 2023

Copy forwarded for information and necessary action to :-

1. Personal office, Ld. Principal District & Sessions Judge (HQs.), THC, Delhi
2. The Ld. Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi
3. The Accounts Officer/DDO, South-East District, Saket Courts, New Delhi (Copy of Death Certificate and affidavit regarding clarification of name are annexed herewith)
4. The Pay & Accounts Officer, PAO, South-East District, Saket Courts, New Delhi (through concerned A/c Branch).
5. The Administrative Officer (Judl.), Vigilance Branch, (Central District), THC, & South-East District, Saket Courts, New Delhi
6. The Dealing Officials, Seniority & Promotion, Posting and Transfer, Admn-III, THC, Delhi
7. The Branch In charge, Admn. I, II and III Tis Hazari Courts, Delhi
8. The Dealing Officials, Leave sent, (Central District), THC, & South-East District, Saket Courts, New Delhi
9. The Dealing Official, Pension Cell, South-East District, Saket Courts, New Delhi
10. The Dealing Official, ACR Cell, THC, Delhi
11. Website Committee, English/Hindi, Tis Hazari Court Delhi.
12. The Dealing Official Layers, Tis Hazari Courts, Delhi
13. Smt. Bhooori Devi, W/o of the deceased official namely Sh. Radhey Shyam, Peon, E.C. 90226/33574353 S/o Late Sh. Chottu Ram R/o B-2/186, Madan GIR Dr. Ambedkar Nagar, Delhi-110062 (Private. Accommodation)

*Anju Bala*  
(Anju Bala)

Branch Incharge  
Administration Branch-III  
Principal District & Sessions Judge (HQs.) Office, Delhi

